

FORM B PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF EMSONS ORGANICS LIMITED

S.No.	Particulars	Details
1.	Name of Corporate Debtor	M/s Emsons Organics Limited
2.	Date of incorporation of corporate debtor	25.09.2002
3.	Authority Under Which Corporate Debtor	Registrar of Companies, Chandigarh
4.	Corporate Identity Number/Limited Liability Identity Number of Corporate Debtor	U51102PB2002PLC025452
5.	Address of the Registered Office and Principal Office (if Any) Of Corporate Debtor	Registered Office: Village Faridpur, Jhansla Road, Post Office Urdan, Tehsil, Rajpura, Patiala, Punjab-140602
6.	Date of Closure of Insolvency Resolution Process	14.12.2020
7.	Liquidation commencement date of Corporate Debtor	15.12.2020
8.	Name, Address, Email Address, Telephone Number and The Registration Number of The Liquidator	Mr. Prem Chand Goyal Registration No. IBBI/PA-001/IP-P01780/2019-2020/12710
9.	Address and e-mail of the liquidator, as registered with the Board	House No 1- F, Adjoining Municipal House, Model Town, Patiala, Punjab-147001 E-mail: pcg47758@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	S.C.O. 2935-36, First Floor, Sector 22-C, Chandigarh-160022 E-mail: ip.emsonsorganics@gmail.com
11.	Last Date for Submission of Claims	14.01.2021

Notice is hereby given that the National Company Law Tribunal, Chandigarh Bench has ordered the commencement of liquidation of the Emsons Organics Limited on 15.12.2020. The stakeholders of Emsons Organics Limited are hereby called upon to submit their claims with proof on or before 14.01.2021 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Sd/-

Prem Chand Goyal

Liquidator- Emsons Organics Ltd.

Date: 19.12.2020

Place: Patiala

Registration No: IBBI/PA-001/IP-P01780/2019-2020/12710

House No 1- F, Adjoining Municipal House,

Model Town, Patiala, Punjab-147001

E-Mail: pcg47758@gmail.com

Correspondence E-Mail: ip.emsonsorganics@gmail.com

Prem

